



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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September 08, 2016

RBI cancels Certificate of Registration of 5 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	M/s Simco Consultants Private Limited,	Lakhami Tower, Vyapaar Vihar, Bilaspur (CG)-495001	B-05.03761	September 30, 2003	June 22, 2016
2.	M/s Lunkad Securities Ltd	13-Dr.R.S.Bhandari Marg, Indore (M.P)-452002	B-03.00154	May 11, 2002	July 21, 2016
3.	M/s Rajvir Marketing and Investment Private Limited	13-Race Course Road, Indore (M.P)-452002	B-03.00156	May 11, 2002	July 21, 2016
4.	M/s Crystal Investments Limited	29, Thilak Street, T.Nagar, Chennai-600017	07.00026	February 26, 1998	August 16, 2016
5.	M/s Shri Jaya Investments Agency Limited (formerly known as Arcot Finance & Agency Limited)	No.12, Industrial Estate, First Floor, Ekkaduthangal, Chennai-600032	07.00017	September 08, 2010	August 04, 2016

As such, the above companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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